

Email

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

**NO.HC.VII-58/1998/5824/A**

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri Prasanta Saikia  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 4<sup>th</sup> October, 2018.

Sub: **Casual Leave with Station leave permission.**

Ref:- Your letter No. DJ(U) 3619 dtd 29.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 01.10.2018 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 29.09.2018 till the morning of 03.10.2018, has been granted / ~~rejected~~. The Addl. District and Sessions Judge, Udalguri, and in her absence, the senior-most Judicial officer would remain in charge of your office in your absence on leave.

DFA : faithfully,

DEPU

ISTRAR (ADMN.-I)

Ben

DFA